GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 500
ANSWERED ON 13TH DECEMBER, 2018

DIFFERENCES OVER E-VEHICLE POLICY

500.   SHRI RAJAN VICHARE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is aware about the differences over e-vehicle policy between NITI Aayog and Ministry of Transport;
(b) whether the Ministry of Transport have suggested to NITI Aayog to redraft the said policy, if so, the details thererof;
(c) by when the e-vehicle policy is likely to be finalized; and
(d) the detailed note thereon?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (d)   NITI Aayog has circulated a draft Cabinet Note for inter-ministerial consultation on developing a strategy to scale up transformative mobility for uptake of zero emission vehicles and ancillary technologies.

Accordingly, Ministry of Road Transport and Highways inter alia has suggested to NITI Aayog that having multiple Missions/ Verticals to work on the zero emission vehicles may lead to duplication of efforts. It was suggested that the Electric Mobility Mission proposed to be set up may subsume the National Electric Mobility Mission Plan (NEMMP) of Department of Heavy Industries (DHI).

It was suggested that the Minister for Road Transport and Highways may be included as a Vice-Chairman of the proposed Council. The Ministers of Railways and Civil Aviation may also be included as members of the Council.

Ministry of Road Transport and Highways has further recommended that it would be appropriate to hold a consultation under Principal Secretary to Prime Minister, before finalising the Cabinet Note. A small group of experts and officers under Pr. Secretary/Cabinet Secretary may be constituted to frame a more focused approach towards electric mobility. The note should include allocation of specific resources as well timelines to give direction to the Industry. Merely creating layers of agencies or supervisory mechanism may not help.

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